

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.95/2017
IN
CP (IB) No.15/Chd/CHD/2017.**

In the matter of:

Punjab National Bank.Petitioner/Financial Creditor.

Versus.

James Hotels Limited.Respondent/Corporate Debtor.

Present: Mr. Atul V. Sood, Advocate for petitioner.
Mr. Yogesh Goel, Advocate for IRP.

Mr. Yogesh Goyal, Advocate filed power of attorney and seeks time to file reply. Let the reply be filed within a week with copy advance to the counsel opposite. The counter reply, if any, be filed by the petitioner at least three days before the date fixed, with copy advance to the counsel opposite. List the matter on 04.09.2017.

sd/-

(Justice R.P.Nagrath)
Member (Judicial)

✓ August 08, 2017.

Ashwani